

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.247
CP/10(AHM)2023

Proceedings under Section 212 & 213 Co. Act, 2013

IN THE MATTER OF:

Jitesh Sanmukhlal Shah

.....Applicant

V/s

Corrtch International Ltd & Ors

.....Respondent

Order delivered on: 18/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhiren R. Dave, Adv.

For the Respondent : Mr. Ravi Pahwa, Adv.

For the SEBI : Mr. Ayush Bhandari, Adv. for Ms. Dharmishtha Raval

ORDER

Ld. Counsel for the applicant seeks time to file counter affidavit.

List for further consideration on 25.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)